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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 280/2025**

SOCIAL JURIST, A CIVIL RIGHTS GROUPPetitioner

Through: Mr. Ashok Aggarwal, Mr. Kumar
Utkarsh, Mr. Manoj Kumar & Ms.
Ashna Khan, Advs.

versus

MRS. NIDHI PANDEY & ANR.Respondents

Through: appearance not given

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

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15.05.2025

1. Pursuant to previous order, an affidavit dated 9th April 2025 has been filed by the Commissioner Kendriya Vidyalaya Sangathan ('KVS'). The affidavit records as under in *paragraph 4 to 6*:

4. It is submitted that the order of this Hon'ble Court has since been complied with and vide Office Memorandum dated 20-03-2025 the Recruitment Rules for Teaching and Non-Teaching posts in KVS have been revised. In the revised rules Recruitment Rules for the post of Special Educators has been prescribed for the post of TGT as well as PRT. The said Office Memorandum with the amended Recruitment Rules are annexed hereto and marked as **Annexure A**.



5. It is submitted that on 18-02-2025 the Petitioner was informed that the recruitment rules has been sent for approval to the competent authority and the recruitment process will commence thereafter. Immediately thereafter, on 20-03-2025 after receiving approval from the Hon'ble Chairman, KVS, regarding amendment to the recruitment rules the same was notified and is being implemented.
6. In view of the foregoing, it is therefore submitted that KVS has complied with the directions passed by this Hon'ble Court, and it is prayed that the present contempt petition may be dismissed.

2. Counsel appears on behalf of respondent no.2-Ministry of Education and states on instructions that the advertisement will be issued shortly and the process for recruitment is already underway.

3. *Mr. Ashok Aggarwal*, counsel for petitioner, states that they have delayed compliance.

4. This petition is, accordingly, disposed of with directions to process the recruitment within 4 weeks' time.

5. Order be uploaded on the website of this Court.

ANISH DAYAL, J

MAY 15, 2025/sm/bp